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CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,

ORDER SHEET

COURT NO.: 1 06.12.2017

O.A./260/339/2013

EUGENE CIRLE SINGH

C.P./260/9/2014 FOR FURTHER ORDER -V/S-D/O POST

ITEM NO:11

FOR APPLICANTS(S) Adv. :

Mr. P. K. Das

FOR RESPONDENTS(S) Adv.:

Mr. J. K. Nayak

Notes of The Registry	Order of The Tribunal
\	Mr. P. K. Das, Ld. Counsel for the applicant, prays to allow him to withdraw this O. A. Permission is granted.
	O. A is being disposed of being withdrawn. (DR. MRU YUNJAY SARANGI) (SUSHSANTA KUMAR PATTNAIK) MEMBER (A) MEMBER (J)
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